

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 31-01-2026 To 31-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	COT	7/2026	MADHU SUDAN MONDAL AND ORS. Mobile:8434100916 Email:ALIIMAMADVOCATE52@GMAIL.COM	ALI IMAM SHAH	23-02-2026	WRONG PIN CODE IN ADDRESS
2	CRA (DB)	61/2026	XXX Mobile:9830603088 Email:ADVOCATE.SK.SALIM017@GMAIL.COM	SK. SALIM	23-02-2026	NO DECLARATION IS GIVEN IN THE BACKSHEET.
3	CRA (DB)	63/2026	ABDUL RAJJAK Mobile:9641420116 Email:ADVMITROY.HC.CALCUTTA@GMAIL.COM	AMIT ROY	23-02-2026	SYNOPSIS AND LIST OF DATES MISSING DECLARATION IS INCOMPLETE VICTIM SHOULD BE MADE A PARTY IN THE PETITION
4	CRA (DB)	65/2026	FATHER OF THE VICTIM Mobile:9749314168 Email:BISWARANJANBHAKAT01@GMAIL.COM	BISWARANJAN BHAKAT	23-02-2026	DECLARATION REGARDING LIMITATION IS MISSING IN THE PETITION. WRONG SUBJECT CATEGORY CODE IS MISSING IN THE PETITION
5	CRA (DB)	66/2026	NANDA DULAL CHAKRABORTY Mobile:7044371189 Email:ASMITADEADV@GMAIL.COM	ASMITA DE	23-02-2026	DECLARATION REGARDING LIMITATION IS MISSING IN THE PETITION
6	CRM (A)	294/2026	XXXXX AND ORS. Mobile:7890825953 Email:ALVINABAKHTEYAR09@GMAIL.COM	ALVINA BAKHTEYAR	23-03-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES... 2).. PRINT PHOTO COPY OF PETITION IN BOND PAGE PROPERLY... 3)... AGE OF PETITIONERS
7	CRM (A)	311/2026	BISWANATH BISWAS Mobile:7980613821 Email:SUMANSAHANI.HD@GMAIL.COM	SUMAN SAHANI	23-02-2026	1) .. .... HIGH COURT AND TRIAL COURT REJECTION DETAILS NOT MENTIONED AT PARAGRAPH ONE.....
8	CRM (A)	317/2026	NAFISA KAMAL SULTANA Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	23-02-2026	1) .. .... CLARIFICATION NEEDED REGARDING P.T.N NO....
9	CRM(M)	267/2026	ABBASUDDIN MOLLA Mobile:9831316611 Email:BDSHAJ605@GMAIL.COM	JAHANGIR BADSHA	23-02-2026	MENTION SESS. CASE NO, AS PER IMPUGNED ORDER COPY, IN 1ST PARA
10	CRM(M)	268/2026	RAKESH MONDAL AND ORS.	SANTANU TALUKDAR	23-02-2026	1) SESS. CASE CASE TYPE WRONGLY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM			MENTIONED IN 1ST PAGE ... 2) V.G. HUSBAND IDENTITY HAS BEEN DISCLOSED
11	CRM(M)	272/2026	MD SHAHNAWAZ Mobile:9007108646 Email:MD_KHAIRUL@YAHOO.COM	MOHAMMAD KHAIRUL	23-02-2026	MENTION ORDER DATES OF HONBLE HIGH COURT CASE NUMBERS IN 1ST PARA
12	CRM(M)	273/2026	ABHIJIT HALDER Mobile:9830303763 Email:ALOTRIYA89@GMAIL.COM	ALOTRIYA MUKHERJEE	23-02-2026	1) ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG ... 2) MENTION LD TRIAL COURT CASE NO IN 1ST PARA
13	CRM(M)	277/2026	SUKHDEV ROUT Mobile:8017518705 Email:CHATTOPADHYAYSIBANGII@GMAIL.COM	SIBANGI CHATTOPADHYAY	23-02-2026	MENTION P.S. CASE DETAILS IN THE LETTER ADDRESSED TO LD. PUBLIC PROSECUTOR
14	CRM(M)	278/2026	NUR ALAM Mobile:8116894680 Email:BUSRA.KHATOON04@GMAIL.COM	BUSRA KHATUN	23-02-2026	1) MENTION CRL. MISC. CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY
15	CRM (NDPS)	189/2026	DIPANKAR GHOSH @ BHODAR Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	23-02-2026	1. ORDER DATE WRONG. IN THE PETITION
16	CRM (NDPS)	191/2026	SUBRATA DEY Mobile:9231636530 Email:ASISBHATTACHARYYA0@GMAIL.COM	ASIS BHATTACHARYYA	23-02-2026	1. CASE TYPE WRONG. IN PARA 1
17	CRM (NDPS)	198/2026	UTTAM DAS Mobile:8116894680 Email:BUSRA.KHATOON04@GMAIL.COM	BUSRA KHATUN	23-02-2026	1. METION JAIL NAME IN PARA 1
18	CRR	384/2026	The State of West Bengal Mobile:9748183231	Anirban Tarafder	23-02-2026	CLARIFICATION NEEDED IN THIS FILE. (REGARDING COURT NO. )
19	CRR	392/2026	BIJAY CHOWDHURY @ BIJAY KUMAR CHOWDHURY Mobile:8334035470 Email:SOUROVM14@GMAIL.COM	ARIJIT BHUIYA	23-02-2026	PETITIONER NAME MISSING IN PRESENTATION FORM
20	CRR	402/2026	ESHA CHAKRAVARTY Mobile:8420390915 Email:ADV TANMOY@GMAIL.COM	TANMOY BHATTACHARYYA	23-02-2026	PS NAME WRONG TYPED IN THIS PETITION
21	FAT	26/2026	NOOR JAHAN BIBI Mobile:9830264498 Email:SUMANCHATTOPADHAYAY@GMAIL.COM	SUMAN CHATTOPADHAYAY	23-02-2026	APPELLANT AND RESPONDENT PIN NO. MISSING
22	SAT	21/2026	MADAN CHANDRA HALDER	MIZANUR RAHAMAN	23-02-2026	LOWER COURT CASE NO DOES NOT MATCH

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9038520578 Email:RAHAMANMIZANUR661@GMAIL.COM			WITH C/C
23	SAT	24/2026	MOHAMMAD ALAM Mobile:8371879716 Email:CHAKRABORTISANTOSH6@GMAIL.COM	SANTOSH KR. CHAKRABARTI	23-02-2026	LIST OF PAPER ISSUE
24	WPA	1582/2026	RAFIKUL MONDAL Mobile:9123333752 Email:NIRUPAMDUTTA86@GMAIL.COM	NIRUPAM DUTTA	23-02-2026	COMMISSIONER SIGNATURE MISSING IN AFFIDAVIT PAGE
25	WPA	2145/2026	SARASWATI SARKAR Mobile:8697742520 Email:DINESHPANIMBA@GMAIL.COM	DINESH PANI	23-02-2026	LOGO NOT FOUND
26	WPA	2173/2026	RUPALI RANI PARUI Mobile:9836709850 Email:UTSAPODDER9991@GMAIL.COM	UTSA PODDER	23-02-2026	PITIONER NAME MISMATCH IN AFFIDAVIT
27	WPA	2174/2026	SHABNAM SULTANA Mobile:9836709850 Email:UTSAPODDER9991@GMAIL.COM	UTSA PODDER	23-02-2026	PITIONER PROPER DISTRICT SHOULD BE MENTIONED.
28	WPA	2238/2026	BISWAS ENTERPRISE AND ANR. Mobile:8013412720 Email:SAMARUDDHA.DAS@GMAIL.COM	SAMARUDDHA DAS	23-02-2026	PITIONER NO. 2 NAME MISMATCH IN AFFIDAVIT.
29	WPA	2285/2026	JAHURA BIBI AND ORS. Mobile:8961330697 Email:RANACHAKRABORTY402@GMAIL.COM	AMISHA SENGUPTA	23-02-2026	PETITIONER NO 1 PINCODE IS MISSING.
30	WP.CT	26/2026	REGIONAL PROVIDENT FUND COMMISSIONER-I AND ORS. Mobile:9831103362 Email:SHIVCHANDRAPRASAD504@GMAIL.COM	SHIV CHANDRA PRASAD	23-02-2026	1. HONBLE CHIEF JUSTICE NAME SPELLED WRONG.